incurred on schemes pertaining to sewerage/interception and diversion of drains, sewage treatment plants (STPs), low cost sanitation/community toilet complexes, electric/improved wood crematoria, etc. under YAP Phase-I and II in the three States. Further, YAP Phase-III project for Delhi has been approved with an estimated cost of Rs. 1656 crore. Besides this, two projects have also been sanctioned by the Ministry under National River Conservation Plan (NRCP) with at an estimated cost of Rs. 217.87 crore for taking up works for pollution abatement of river Yamuna in towns of Sonepat and Panipat in Haryana.

The details of fund released by this Ministry during the last three years for conservation of river Yamuna under YAP and expenditure incurred by the States is as under:

Year	Fund released (Rs. crore)	Expenditure incurred, including State Share (Rs. crore)			
2010-11	111.49	198.64			
2011-12	49.06	125.18			
2012-13	41.83	80.03			

In addition, State Governments are also accessing financial assistance for creation of sewerage infrastructure, including setting up of STPs in various towns under Central sector schemes like JNNURM (Jawaharlal Nehru National Urban Renewal Mission) and UIDSSMT (Urban Infrastructure Development Scheme for Small and Medium Towns) of Ministry of Urban Development.

The water quality of river Yamuna has not shown the desired improvement due to large gap between the sewage generation and availability of sewage treatment capacity and lack of fresh water in the river.

Funds for environmental pollution abatement

803. SHRIMATI RAJANI PATIL:

SHRI K.C. TYAGI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government provides funds under various schemes for industrial as well as environmental pollution abatement to the implementing agencies including State Governments;

- (b) if so, the details of the major works undertaken during the last three years and the current year, agency-wise;
- (c) the mechanism in place to ensure regular monitoring of quality of works undertaken by these agencies; and
- (d) whether any assessment has been made in regard to the success achieved thereby and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Ministry of Environment and Forests (MoEF) has been implementing a number of schemes for industrial as well as environmental pollution abatement under which financial assistance is provided to the State implementing agencies. These schemes are ongoing in nature and include the following Centrally Sponsored/Central Sector Schemes:

- (I) National River Conservation Plan (NRCP)
 - (a) National River Conservation Programme
 - (b) National Lake Conservation Plan
 - (c) National Ganga River Basin Authority
- (II) Pollution Abatement

The major work undertaken under the NRCP includes setting up of Sewage Treatment Plants (STPs) and sewerage networks. Common Effluent Treatment Plants (CETPs) and Common Treatment Storage and Disposal Facilities (TSDFs) for hazardous waste are established under the Pollution Abatement scheme. The details of projects of the last three years and the current year are given in the Statement (See below).

(c) and (d) The work done under the schemes is regularly monitored/reviewed by the Ministry. Officers of the Ministry and Central Pollution Control Board visit the States to monitor progress of schemes. Monitoring process, *inter alia*, includes mandatory audit of accounts of grantee organization, submission of audited utilization certificates, expenditure statement and a progress report on the activities conducted by the grantee organization besides field visits by officers of the Ministry. The National River Conservation Directorate has a detailed Management Information System for monitoring in place. Regional offices of the Ministry also review/monitor and take follow up action on various issues/programmes. A third-party inspection system has also been introduced.

Statement Details of projects undertaken under pollution abatement scheme during last three years and the current year

(Rs. in crore)

Name of major schemes		Projects sanctioned												
		2010-11		2011-12				2012-13		2013-14 (Till November-2013)				
	Capacity/ Unit	Funds released	States	Capacity/ Unit	Funds released	States	Capacity/ Unit	Funds released		Capacity/ Unit	Funds released	States		
1	2	3	4	5	6	7	8	9	10	11	12	13		
National	STP*	657.05	Bihar,	STP*	187.46	Delhi,	STP*	270.60	Gujarat,	STP*	216.26	U.P.,		
River	352		Gujarat,	241		UP,	119 MLD		Maharshtra	a 26	Utt	tarakhand,		
Conservation	MLD]	Karnataka,	MLD		Rajasthan,			Punjab,	MLD		Bihar,		
Programme		N.	Iaharashtra	ra, Sikkim,					Haryana,	Maharashtra				
(including			Punjab	Odisha,			Uttar Pradesl			sh, and				
National			Delhi,	Punjab				Uttarakhand,				Punjab		
River			Haryana,						Sikkim					
Ganga		Ut	tar Prades	h,										
Basin		U	ttarakhand	l ,										
Authority			West											
(NRGBA)			Bengal,											
			Sikkim											

1	2	3	4	5	6	7	8	9	10	11	12	13
National	01	49.96	J&K,	-	79.90	J&K,	-	52.30	Rajasthan,	-	32.86	J&K,
Lake			Karnataka,			U.P.,			West Bengal			Nagaland
Conservation		N	Iaharashtra,		Rajasthan,				and U.P			
Plan			Rajasthan,			A.P.						
		J	Jttarakhand,			West Bengal,						
			U.P., West			Maharashtra						
			Bengal									
Common	03	2.20	Madhya	01	1.2	Maharashtra	01	0.20	Uttar	02	1.42	Himachal
Treatment,			Pradesh,						Pradesh			Pradesh and
Storage and			Kerala and								U	Jttar Pradesh
Disposal		V	Vest Bengal									
Facilities												
(TSDFs)												
Common	04	5.69 N	// // // // // // // // // // // // //	02	2.70	Maharashtra	01	4.20	Gujarat	04	5.65	Gujarat,
Effluent			and			and						Andhra
Treatment			Gujarat			Gujarat						Pradesh
Plants												
(CETPs)												

^{*} Sewage Treatment Plant (STP)-capacity created in Million Litres per Day (MLD).

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Written Answers to

[RAJYA SABHA]